

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 34
ALLAHABAD BENCH

CP NO.(IB)338/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : M/S VIDYA PRAKASHAN MANDIR PVT. LTD. V/S GARG BROTHERS TRADING & SERVICES PVT. LTD.

SECTION: 9 OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. SANCHIT GARG ALONG WITH SH. NAMMAN RAJVANSHI, ADVS.

COUNSEL FOR RESPONDENT : SH. ANIL KUMAR, PCS.

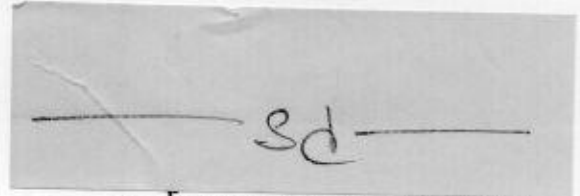
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The matter was taken up today through Video Conferencing.

Heard Sh. Sanchit Garg along with Sh. Namman Rajvanshi, Advocates for the petitioner and Sh. Anil Kumar, PCS for the respondent through Video Conferencing.

A perusal of the record shows that the pleadings in the present matter are complete.

As prayed, put up on 2nd March, 2021 for hearing before the Regular Court/ Video Conferencing, by which time, Ld. Counsels for the parties may file their written submissions, if they so choose.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 04.01.2021

Typed by :
Kavya Prakash Srivastava
(Stenographer)